



**Central Administrative Tribunal
Principal Bench: New Delhi**

O.A. No. 1738/2021

This the 27th day of August, 2021

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Priyaranjan Raj Singh,
Aged 37 years,
S/o. Sh. P. P. Singh,
c-11/94, Yamuna Vihar,
Delhi – 110 053.
Designation : Assistant Section Engineer,
(Employee No. 10789)

...Applicant

(Applicant in person)

Versus

Through its Managing Director,

1. Managing Director,
Delhi Metro Rail Corporation Limited
Metro Bhawan, Fire Brigade Lane,
Barakhamba Road,
New Delhi 110 001.
2. Director Operations
Delhi Metro Rail Corporation Limited
Metro Bhawan, Fire Brigade Lane,
Barakhamba Road,
New Delhi 110 001.
3. GM/E&M
Delhi Metro Rail Corporation Limited
Metro Bhawan, Fire Brigade Lane,
Barakhamba Road,
New Delhi 110 001.



4. DGM/E&M-I
 Delhi Metro Rail Corporation Limited
 Metro Bhawan, Fire Brigade Lane,
 Barakhamba Road,
 New Delhi 110 001. ...Respondents

(By Advocate : Mr. V. S. R. Krishna)

ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

The applicant, appearing in person, seeks permission of the Tribunal to withdraw the OA, with liberty to file a fresh one. Permission is granted.

2. The OA is dismissed as withdrawn with liberty to the applicant to file a fresh OA with better particulars.

**(Mohd. Jamshed)
Member (A)**

**(Manjula Das)
Chairman**

/lg/Mbt/vb